

going from Haldwani to Cochin on June 29, 1995 causing crash to 65 coaches/compartments;

(b) if so, the amount of loss incurred to Railways due to this accident;

(c) the main causes of the accident and the action taken against the guilty; and

(d) the precautionary measures proposed to be taken to avoid such accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) 58 CRT wagons loaded with foodgrains derailed between Haldwani and Lalkuan stations on Izzatnagar Division of North Eastern Railway on 29.6.95.

(b) The Railway suffered a loss of Rs. 29,80,000/- in this accident.

(c) The accident occurred due to over speed and failure of Driver to control the train on a down gradient. The train was also running with more than permitted load for the section. The driver and Guard were held responsible for the accident and were placed under suspension. Disciplinary action has been initiated against them.

(d) The following steps have been taken to prevent derailments :-

1. Nearly 17,000 drivers with less than 10 years of service have been specially screened during the last one year and were given out-of-course crash training accordingly.
2. Nearly 60,000 staff attended safety camps and refresher courses during the last one year.
3. The training of staff has been given new thrust with better training facilities.
4. Measures have been taken to ensure strict adherence to load limitations on graded sections.
5. Drivers are given breath-analyser tests to check if they have consumed alcoholic drinks before start of duty. Special surprise checks are also done.
6. The track structure has been strengthened. The rails have been converted into long welded rail panels by welding in lieu of fish plates. About half of the total track which covers almost all the important Main Lines has been laid on concrete sleepers elastic fastenings.
7. The condition of rolling stock has been improved. Four wheeler wagons are being replaced with better bogie air-brake stock.
8. The frequency of inspections and surprise checks has been increased. More safety drives have been launched.

OBC Reservation in Residency Scheme

*148 SHRI DEVENDRA PRASAD YADAV : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is no reservation for OBCs in temporary medical post-graduation residency scheme;

(b) if so, the reasons therefor;

(c) the percentage of OBCs in medical teaching institutions like AIIMS, JIPMER & PGI; and

(d) the measures taken to fill up the remaining posts of OBCs in AIIMS, JIPMER & PGI?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (d) The Government of India orders relate to reservation of 27% of the vacancies in civil posts and services to be filled through direct recruitment to OBCs. These orders do not cover reservation for admission in educational and professional institutions as clarified by the Deptt. of Personnel & Training.

Sainik Schools

*149 DR. (SHRIMATI) K.S. SOUNDARAM: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to transfer Sainik Schools to the Ministry of Human Resource Development; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) A proposal has been made for transfer of administrative and management control of Sainik Schools including the staff (Civilians) along with the posts they occupy, to the Ministry of Human Resource Development. The proposal is currently under examination by the Ministry of Human Resource Development.

[*Translation*]

Public Sector Undertakings

*150 SHRI NITISH KUMAR :

SHRI BRISHIN PATEL :

Will the Minister of INDUSTRY be pleased to state:

(a) the total number of industrial units under Public Sector at the end of 1994-95;

(b) the number of such industries incurring losses during the year and the total amount of loss;

(c) whether there has been an increase in the number of industrial units running into losses as well as the amount of loss during the year 1994-95 as compared to the year 1993-94;

(d) if so, the details thereof; and

(e) the number of Public Sector Industrial units declared sick during the years 1992-93, 1993-94 and 1994-95 separately?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) to (e): As on 31.3.94, for which period complete information is available, there were 166 industrial manufacturing units under Central Public Sector. Out of these, 89 industrial units incurred loss of Rs. 4346.68 crores. During the year 1992-93, 81 industrial units incurred loss of Rs. 3307.70 crores. The names of Public Sector Industrial